



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II — खण्ड 1

PART II — Section 1

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं० 53]

नई दिल्ली, बृहस्पतिवार, दिसम्बर 31, 2009 / पौष 10, 1931

No. 53]

NEW DELHI, THURSDAY, DECEMBER 31, 2009 / PAUSA 10, 1931

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE (Legislative Department)

New Delhi, the 31st December, 2009/Pausa 10, 1931 (Saka)

The following Act of Parliament received the assent of the President on the 31st December, 2009, and is hereby published for general information:—

THE NATIONAL RURAL EMPLOYMENT GUARANTEE (AMENDMENT) ACT, 2009

(No. 46 OF 2009)

[31st December, 2009.]

An Act to amend the National Rural Employment Guarantee Act, 2005.

BE it enacted by Parliament in the Sixtieth Year of the Republic of India as follows:—

1. (1) This Act may be called the National Rural Employment Guarantee (Amendment) Act, 2009.

(2) It shall be deemed to have come into force on the 2nd day of October, 2009.

Short title
and com-
mencement.

Amendment
of section 1.

2. In the National Rural Employment Guarantee Act, 2005, in sub-section (1) of section 1, for the words “the National Rural Employment Guarantee Act”, the words “the Mahatma Gandhi National Rural Employment Guarantee Act” shall be substituted. 42 of 2005.

V. K. BHASIN,
Secy. to the Govt. of India.